

**PUBLIC ANNOUNCEMENT**

[under Regulation 15(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011]

**Open Offer for acquisition of 14,30,208 Equity Shares from shareholders of Supra Pacific Management Consultancy Limited, having its Registered Office at 1-203, Vishal Complex, Narsing Lane, Opp N.L School, S.V. Road, Malad (West), Mumbai - 400 064 ("Target Company") by Mr. Joby George, Mr. C Radhakrishnan, Mr. C M Arun Kumar, Mr. T Sandeep Babu and M/s Sanat Multitrade Private Limited ("Acquirers")**

**1. Offer Details**

Size	14,30,208 fully paid up equity shares of face value of Rs.10/- each constituting 26% of the issued, subscribed, paid up and voting Share Capital of Target Company.
Price/consideration	Cash offer of Rs. 21.30 (Rupees Twenty One and Paise Thirty only) per Equity Share
Mode of Payment (cash / security)	The Offer Price is payable in cash.
Type of Offer	This offer is a Triggered Offer made under Regulation 3(1) and 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

**2. Transaction which has triggered the Open Offer obligation (underlying transaction)**

Type of transaction (direct/ indirect)	Mode of transaction (agreement/ allotment/ market purchase)	Shares/voting rights acquired/ proposed to be acquired		Total consideration for shares/ voting rights acquired (Rs.)	Mode of payment	Regulation which has triggered
		Number	% vis-à-vis total equity/ voting capital			
Direct	Share Purchase Agreement	36,07,500	65.58	7,68,39,750	Cash	3(1) & 4

**3. Details of the Acquirers**

	Acquirer 1	Acquirer 2	Acquirer 3
Name & address	<b>Joby George</b>	<b>C Radhakrishnan</b>	<b>C M Arun Kumar</b>
	Perumbil House, Alangad, Muttithadi PO, Thrissur - 680 317 Kerala State	Chaitram, Nr. Amshayagom School, Valapad, Thrissur - 680 567 Kerala State	22/147 Praveen Nivas, Chengalathu Parambil House Thiruvannur, Calicut - 673 029 Kerala State
	Acquirer 4		Acquirer 5
	<b>T Sandeep Babu</b>	<b>Sanat Multitrade Private Limited</b>	
	Ashadeep, Thonnangamath House, Kolngattukara, Choolissery, Thrissur - 680 541 Kerala State	Office No. 46, 1st floor, Hi-Life Mall, P.M. Road, Santacruz (West), Mumbai - 400 054 Maharashtra State	
Name of the persons in control/promoters/partners of Acquirer/PAC	Mr. Ramesh Thekkeppat and Mr. Albet Xavier are persons in control of Sanat Multitrade Private Limited		

Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable
Pre transaction holding (nos and %)	NIL
Total pre-transaction holding (nos and %)	Not Applicable
Proposed shareholding after the acquisition of shares which triggered the open offer	36,07,500 (65.58%)
Any other interest in the Target Company	Nil

#### 4. Details of selling shareholders, if applicable

Name	Part of Promoter Group (Yes/No)	Details of shares/voting rights held by the selling shareholders			
		Pre-transaction		Post-transaction	
		No. of Shares	%	No. of Shares	%
Mr. Kishor A Shah	Yes	25,13,600	45.70	-	-
Ms. Jyoti K Shah	Yes	8,40,000	15.27	-	-
Ms. Poonam K Shah	Yes	1,00,000	1.82	-	-
Ms. Nidhi K Shah	Yes	1,00,000	1.82	-	-
Mideast Retail Pvt. Limited	Yes	49,900	0.91	-	-
Mideast Energy Limited	Yes	4,000	0.07	-	-
		<b>36,07,500</b>	<b>65.58</b>	-	-


#### 5. Target Company

Name	<b>Supra Pacific Management Consultancy Limited</b>
Exchanges where listed	BSE Limited

#### 6. Other details regarding the Offer

- (a) A Detailed Public Statement regarding the Open Offer would be published on or before July 18, 2019 in all editions of an English national daily with wide circulation, all editions of a Hindi national daily with wide circulation and a Marathi language daily with wide circulation at Mumbai (where the Registered Office of the Target Company is situated and being the location of the stock exchange where maximum trading has taken place) in accordance with Regulation 14(3) of SEBI SAST Regulations.

- (b) The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers have given an undertaking that they are aware of and will comply with their obligations under SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the offer obligations.

Issued by : Managers to the Offer	On behalf of Acquirers
 <p><b>Arihant Capital Markets Limited</b> <b>Merchant Banking Division</b> SEBI REGN NO.: INM 000011070 #1011, Solitaire Corporate Park, Guru Hargovindji Road, Chakala, Andheri (E), Mumbai - 400 093 Tel : 022-42254800; Fax : 022-42254880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com <b>Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P</b></p>	<ol style="list-style-type: none"><li>1) Mr. Joby George</li><li>2) Mr. C Radhakrishnan</li><li>3) Mr. C M Arunkumar</li><li>4) Mr. T Sandeep Babu</li><li>5) Sanat Multitrade Private Limited</li></ol>

Place : Mumbai  
Dated : July 11, 2019